

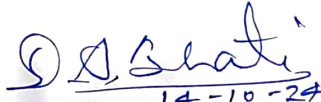
RAJASTHAN HIGH COURT, JODHPUR

NOTICE

DATED:-14.10.2024

THERE WILL BE A CONDOLENCE REFERENCE ON TUESDAY, 15TH OCTOBER, 2024 AT 03.45 PM IN THE MEMORY OF LATE HON'BLE MR. JUSTICE RAJENDRA PRAKASH SONI, JUDGE, RAJASTHAN HIGH COURT, JODHPUR IN THE COURT OF HON'BLE THE CHIEF JUSTICE THROUGH VIDEO CONFERENCING BOTH AT RAJASTHAN HIGH COURT JODHPUR AND BENCH, JAIPUR. THEREFORE ALL THE HON'BLE COURTS WILL FUNCTION UPTO 03.30 PM.

BY ORDER,


14-10-24
DY. REGISTRAR (JUDL.)

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

DATED:-14.10.2024

IT IS NOTIFIED TO ALL CONCERNED THAT CASES LISTED BEFORE ALL THE HON'BLE COURTS ON 14.10.2024 MAY BE MENTIONED BEFORE AND TAKEN UP BY CONCERNED BENCHES AS PER ROSTER ON 15.10.2024.

IT IS FURTHER NOTIFIED THAT ON 15.10.2024:-

HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE MADAN GOPAL VYAS WILL SIT IN DIVISION BENCH IN COURT NO. 1 FROM 10.30 AM TO 01.00 PM AND 2.00 PM TO 3.30 PM AND HEAR THE CASES LISTED BEFORE DIVISION BENCH OF COURT NO. 22 FROM S.NO. 01 TO 52 (EXCEPT PART HEARD, TIED-UP, BEFORE/ASSIGNED MATTERS AND EXCEPTION CASES).

DUE TO NON SITTING OF HON'BLE MR. JUSTICE MUNNURI LAXMAN, CASES LISTED BEFORE DIVISION BENCH OF COURT NO. 3 WILL BE HEARD BY HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI AND HON'BLE MR. JUSTICE MANOJ KUMAR GARG (EXCEPT PART HEARD, TIED-UP, BEFORE/ASSIGNED MATTERS AND EXCEPTION CASES).

SINGLE BENCH OF COURT NO. 7 WILL WORK FROM 02.00 PM TO 3.30 PM, INSTEAD OF 10.30 AM TO 01.00 PM AND 02.00 PM TO 4.30 PM.

SINGLE BENCH OF COURT NO. 9 WILL NOT WORK.

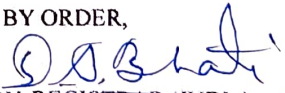
DUE TO NON SITTING OF HON'BLE MR. JUSTICE ARUN MONGA, CASES LISTED BEFORE SINGLE BENCH OF COURT NO. 8 WILL BE HEARD BY HON'BLE MR. JUSTICE ANIL KUMAR UPMAN IN COURT NO. 19 (EXCEPT PART HEARD, TIED-UP, BEFORE/ASSIGNED MATTERS AND EXCEPTION CASES).

SINGLE BENCH COMPRISING OF HON'BLE DR. JUSTICE NUPUR BHATI WILL SIT IN COURT NO. 20, INSTEAD OF COURT NO. 14.

FRESH AND URGENT MENTIONED MATTERS OUT OF THE CASES LISTED BEFORE SINGLE BENCH OF COURT NO. 11 WILL BE HEARD BY HON'BLE DR. JUSTICE NUPUR BHATI IN COURT NO. 20 (EXCEPT PART HEARD, TIED-UP, BEFORE/ASSIGNED MATTERS AND EXCEPTION CASES).

CASES LISTED BEFORE SINGLE BENCH OF COURT NO. 15 WILL BE HEARD BY HON'BLE MR. JUSTICE YOGENDRA KUMAR PUROHIT IN COURT NO. 17 (EXCEPT PART HEARD, TIED-UP, BEFORE/ASSIGNED MATTERS AND EXCEPTION CASES).

BY ORDER,


DY. REGISTRAR (JUDL.)
14-10-24
